

CONSTITUTION OF BENCHES OF JHARKHAND HIGH COURT, RANCHI

w.e.f. 31/10/2014 to 01/11/2014

DIVISION BENCHES

1.	<p align="center">Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad (Friday)</p> <p align="center">(Saturday)</p>	<p align="center">(10:30AM to 11:30 AM.)</p> <p align="center">(Whole day)</p>	<p>LPA, Writs (DB), Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : Final Disposal & Hearing Only.</p> <p>LPA, Writs (DB), Vires & Validity of Act, Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : Final Disposal & Hearing Only.</p>
2	<p align="center">Hon'ble Mr. Justice R. R. Prasad & Hon'ble Mr. Justice Rongon Mukhopadhyay (Friday & Saturday)</p>	<p align="center">(1st half)</p>	<p>W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, Cr. M.P.(DB), exception of DB-I and fixed Tied-up matters : - Orders, Admissions & Hearing.</p>

SINGLE BENCHES

1	<p align="center">Hon'ble The Acting Chief Justice (Friday)</p>	<p align="center">(11:30 A.M. onwards)</p>	<p>Arbitration matters, Cont. (Cvl.), C.M.P. & Tied-up matters and Company matters:- Orders, Admission & Hearing.</p>
2	<p align="center">Hon'ble Mr. Justice R. R. Prasad (Friday)</p> <p align="center">(Saturday)</p>	<p align="center">(2nd half)</p> <p align="center">(2nd half)</p>	<p>All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A:- Orders, Admission & Hearing as well as Tied-up matters.</p> <p>B.A matters: - Orders and Admissions</p>
3	<p align="center">Hon'ble Mr. Justice Prashant Kumar (Friday & Saturday)</p>	<p align="center">(Whole day)</p>	<p>B.A matters: - Orders and Admissions</p>

4	Hon'ble Mr. Justice P. P. Bhatt (Friday & Saturday)	(Whole day)	B.A matters: - Orders and Admissions
5	Hon'ble Mr. Justice H. C. Mishra (Friday & Saturday)	(Whole day)	B.A matters: - Orders and Admissions
6	Hon'ble Mr. Justice D.N. Upadhyay (Friday & Saturday)	(Whole day)	B.A matters: - Orders and Admissions
7	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday) (Saturday)	(1st half) (2nd half) (Whole day)	Writ Petition (Service matters):- Hearing, Tied- up & Assigned matters. B.A matters: - Orders and Admissions B.A matters: - Orders and Admissions
8	Hon'ble Mr. Justice S. Chandrashekhar (Friday) (Saturday)	(1st half) (2nd half) (Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions not enumerated before any other Hon'ble Bench:- Hearing, Tied-up & Assigned matters. B.A matters: - Orders and Admissions. B.A matters: - Orders and Admissions.
9	Hon'ble Mr. Justice Amitav K. Gupta (Friday & Saturday)	(Whole day)	B.A matters: - Orders and Admissions.
10	Hon'ble Mr. Justice Sujit Narayan Prasad (Friday)	(11:30 A.M. onwards)	B.A matters: - Orders and Admissions.
11	Hon'ble Mr. Justice Rongon Mukhopadhyay (Friday & Saturday)	(2nd half)	B.A matters: - Orders and Admissions
12	Hon'ble Mr. Justice Ravi Nath Verma (Friday & Saturday)	(Whole day)	A.B.A matters: - Orders and Admissions

NOTE: - 1. ALL MOTIONS FOR LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.

2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE PRASHANT KUMAR IN COURT NO.4.

4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RAVI NATH VERMA IN COURT NO.8.

